generally not considered, a relaxation may be made it cases where the foreign collaborator agrees to undirtake a major share of the production for exports. The general policy of not allowing foreign collaboration in trading activities may also be relaxed where such collaboration is exclusively aimed at augmenting the export sales. These relaxations are guided by the importance of the need for promoting Indian exports, particularly of non-traditional products

ESTABLISHMENT OF FILM COUNCIL

•102 SHRI PRANAB KUMAR MUKHERJEE ·

> SHRI SHYAMLAL GUPTA . SHRI S.A. KHAJA MOHIDEEN :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government have taken any decision about the establishment of a 'Film Council'; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I.K. GUJRAL). (a) and (b) The proposal to set up a Film Council is under active consideration of Government and a final decision in the matter is likely to be taken shortly.

PILLING UP THE POST OF CENTRAL VIGI-LANCE COMMISSIONER

*103. SHRI YOGENDRA SHARMA: Will the PRIME MINISTER b. pl-ased to state

(a) whether it is a fact that the post of Central Vigilance Commissioner has been kept vacant for a long time;

- (b) if so, the reasons therefor,
- (c) whether it is also a fact that the work of the Central Vigilance Commission has got paralysed in the absence of the Commissioner; and
- (d) if so, by when the post of the Commissioner will be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARIMENT OF PERSON-NEL (SHRI RAM NIWAS MIRDHA): of Central The post (a) to (d) Vigilance Commissioner fell vacant 16th February, 1972 on Shri Subimal Dutt's appointment as India's Ambassador to Bangla Desh at short notice. The question of selecting a suitable successor has been under consideration since then and the appointment is expected to be made very soon Matters awaiting the advice of the Central Vigilance Commissioner will be disposed of after the new incumbent joins the post,

DIFUSION OF NEWSPAPER OWNERSHIP

*104. SHRI SYED AHMAD:

SHRI D.P. SINGH:
SHRI KOTA PUNNAJAH:
SHRI KRISHAN KANT:
SHRI CHANDRA SHEKHAR:
SHRI BHUPESH GUPTA:

SHRI BALACHANDRA MENON:

SHRI YOGENDRA SHARMA: SHRI V. R. MOHAN:

Will the Minister of INFORMA-TION AND BROADCASTING be pleased to refer to reply to Starred Question No. 94 given in the Rajya Sabha on the 11th May, 1972 and state

(a) whether the group of Ministers have since examined the proposals for diffusion of newspaper ownership and 39

management of major newspaper and news agencies:

- (b) if so, the details thereof; and
- (c) if not, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I.K. GUJRAL): (a) Yes, Sir.

- (b) Proposals are under consideration.
- (c) Does not arise.

नक्सलपंथियों द्वारा की गई हत्याएं तथा डकैतियां

*105. श्री ग्रोउम् प्रकाश त्यागी क्या गृह मन्त्री यह बताने कि कृपा करेंगे कि .

- (क) नक्सलपथियो द्वारा मई, 1972 तक प्रत्येक राज्य मे कितनी-कितनी हत्याए की गईं:
- (ख) उनके द्वारा भ्रव तक बैको , रेलवे इत्यादि से कुल कितना धन लुटा गया है ;
- (ग) इस समय तक प्रत्येक राज्य मे इस प्रकार के अपराधो के लिये कितने-कितने नक्सल-पंथियो को गिरफ्तार किया गया है, और
- (घ) उनसे कितने शस्त्र तथा गोला बारूद बरामद हुए है ?

†[MURDERS, ROBBERIES COMMITTED BY NAXALITES

*105. SHRI O. P. TYAGI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of murders by the Naxalites in each State till May, 1972;
- (b) the total amount of money looted by them from the banks, railways, so far:
- (c) the number of Naxalites arrested so far in each State for such offences; and
- (d) the quantity of arms and ammunitions recovered from them ?]
- † [] English translation

गृह मंत्रालय में राज्य मंत्री (श्री के॰ सी॰ पन्त) (क) से (घ) एक विवरण सदन के पटल पर रखा जाता है।

to Ouestions

विवरण

(क) मई, 1972 के ग्रन्त तक हत्याभ्रों, जिनके उग्रपिथों भ्रौर सम्बद्ध उग्रवादियों द्वारा किये जाने का सदेह है, की राज्य/सघ राज्य क्षेत्रवार सख्या के बारे में उपलब्ध सूचना इस प्रकार हैं .—

राज्य/सघ राज्य	क्षेव	हत्यास्रो	की सख्या
का नाम		 	
ग्रसम .			. 12
ग्रान्ध्र प्रदेश 📑			. 95
बिहार .			. 96
हिमाचल प्रदेश			. 1
हरियाणा .			. 2
केरल .			. 10
उडीमा .			. 8
पजाब .			. 70
राजस्थान .			. 1
तमिलनाडु			. 5
उत्तर प्रदेश			. 7
व्रिपुरा .			. 2
पश्चिम बगाल	1.		. 956
चन्डीगढ़ प्रशासन	Γ,		. 1

शेष राज्यो/सघ राज्य क्षेत्रो में ऐसी हत्याग्रो की कोई रिपोर्ट नही की गई है।

(ख) से (घ) केरल सरकार द्वारा प्रेषित सूचना के अनुसार नक्सलपित्ययो और सम्बद्ध उग्रपित्थयो द्वारा बैंक अथवा रेलवे से कोई धन नही लूटा गया । राज्य में 164 नक्सलपन्थी/सम्बद्ध उग्रपन्थी गिरफ्तार किये गये हैं और 14 बन्दूके, 7 रिवालवरे और गोला बारूद के 287 राज्ड बरामद किये गये है। आन्ध्र प्रदेश सरकार ने सूचित किया है कि बैंको से धन लूटने की कोई